

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).
24362-24363/2013

C.I.T.

Petitioner(s)

VERSUS

M/S CALCUTTA EXPORT COMPANY

Respondent(s)

WITH

SLP(C) No. 18274/2014
(With appln.(s) for c/delay in filing SLP and)SLP(C) No. 19974/2014
(With Interim Relief and Office Report)SLP(C) No. 22282/2014
(With Office Report)SLP(C) No. 24748/2014
(With Office Report)SLP(C) No. 24749/2014
(With Office Report)SLP(C) No. 24750/2014
(With Office Report)SLP(C) No. 14698/2014
(With Interim Relief and Office Report)SLP(C) No. 24879/2014
(With Office Report)SLP(C) No. 24747/2014
(With Office Report)SLP(C) No. 26781/2014
(With Office Report)SLP(C) No. 26649/2014
(With Office Report)SLP(C) No. 26780/2014
(With Office Report)

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SLP(C) No. 29246/2014
(With Office Report)

SLP(C) No. 30611/2014
(With Office Report)

SLP(C) No. 30639/2014
(With Office Report)

SLP(C) No. 36797/2014
(With Office Report)

SLP(C) No. 34200/2014
(With Office Report)

SLP(C) No. 36421/2014
(With Office Report)

SLP(C) No. 12098/2015
(With Office Report)

SLP(C) No. 2377/2015
(With Office Report)

SLP(C) No. 3512/2015
(With Office Report)

SLP(C) No. 12099/2015
(With Office Report)

SLP(C) No. 12101/2015
(With Office Report)

SLP(C) No. 7156/2015
(With Office Report)

SLP(C) No. 7583/2015
(With Office Report)

SLP(C) No. 9747/2015
(With Office Report)

SLP(C) No. 10432/2015
(With Office Report)

SLP(C) No. 12097/2015
(With Office Report)

SLP(C) No. 12079/2015
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SLP(C) No. 14580/2015
(With Office Report)

SLP(C) No. 9904/2015
(With Interim Relief and Office Report)

SLP(C) No. 19169/2015
(With Office Report)

SLP(C) No. 19305/2015
(With Office Report)

SLP(C) No. 28514/2015
(With Office Report)

SLP(C) No. 28447/2015
(With Interim Relief and Office Report)

SLP(C) No. 35170/2015
(With Office Report)

Date : 29/01/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mrs Gurmeet Kaur Kwatra, Adv.
Mrs. Anil Katiyar, Adv.

For Respondent(s)

Mr. Ashwani Kumar Dubey, Adv.
Ms. Manisha T. Karia, Adv.
Ms Ankita Jain, Adv.
Mr. Jay Savla, Adv.
Mr Arun Vir Singh, Adv.
Mr. Praveen Swarup, Adv.
Mr. Ambhoj Kumar Sinha, Adv.
Dr. Sushil Balwada, Adv.
Mr Mayank Aggarwal, Adv.
Mr. Ajit Sharma, Adv.
Ms Tessy Varghese, Adv.
Mr. K. V. Mohan, Adv.
Mr Joseph Aristotle, Adv.
Ms. Priya Aristotle, Adv.
Mr Tishampati Sen, Adv.
Mr. Gautam Narayan, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

SLP(C) NO.18274/2014

Last opportunity of four weeks is granted for filing counter affidavit.

SLP(C) NO.24362-63/2013

Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent within four weeks time. Notice thereafter be issued.

SLP(C) NO.12079/2015

Service is complete on the sole respondent but none has entered appearance.

SLP(C) NOS. 24749, 30611, 34200 of 2014, 12098, 19169 of 2015

Counter affidavit has been filed.

Matters stand complete. However, to be listed before the Hon'ble Court alongwith connected matters.

SLP(C) NO.28447, 35170 of 2015

Fresh matters.

SLP(C) NOS. 24747, 24750, 29246, 24748 of 2014

Opportunity to file counter affidavit has already been declined.

Matters stand complete. However, to be listed before the Hon'ble Court alongwith connected matters.

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SLP(C) NO.24879/2014

Despite last opportunity having been granted, counter affidavit has not been filed by the sole respondent. As such further opportunity is declined.

Matter stands complete. However, to be listed before the Hon'ble Court alongwith connected matters.

SLP(C) NO. 2377, 12097,12099,12101 of 2015,

Last opportunity of four weeks is granted for filing counter affidavit.

SLP(C) NOS. 19974, 22282, 14698, 26781, 26649, 26780, 30639, 36797, 36421 OF 2014, 3512, 7156, 7583, 9747, 10432, 14580, 9904, 19305, 28514 OF 2015

Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent within four weeks time as last opportunity. Notice thereafter be issued.

List again on 12.4.2016.

(PAWAN DEV KOTWAL)
Registrar